

COURT - II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 44 of 2011

Dated: 29th April, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Dakshin Haryana Bijli Vitran Nigam ... Appellant (s)

Versus

**Harayana Electricity Regulatory Commission
& Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. Apoorva Misra
Mr. Shivendra Dwivedi

Counsel for the Respondent(s) Mr. Anand K Gesan
Ms. Sneha Venkataramani for R-1
Mr. Rajesh Monga, Law Officer HERC-R-1
Ms. Sangeeta Sharma for R-2

ORDER

Learned Counsel for the Appellant undertakes to file
rejoinder by 16.05.2011.

Post the matter for hearing on 20.05.2011..

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK

